

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Chief Justice's Secretariat)

Subject: Promotion and adjustment of Graduate Process Servers to the posts of Junior Assistants in Subordinate Judiciary of Jammu division.

ORDER

No. 1397

Dated: 10.02.2020

Consequent upon the promotion of Process Servers to the posts of Junior Assistants in Subordinate Judiciary of Jammu division in the Pay Level-4 (25500-81100), vide Order No. 1393 dated 10.02.2020, the following transfers and postings of Junior Assistants and some Senior Assistants in Jammu division are hereby made in the interest of administration:

- 1) Shri Rakesh Kumar, Process Server, in the Court of Munsiff, Thathri, upon his promotion as Junior Assistant is transferred and posted as Copyist/Junior Assistant, in the Court of Pr. District & Sessions Judge, Ramban against available vacancy.
- 2) Smt. Mukhtir Bibi, Process Server, in the Court of Munsiff, Reasi, upon her promotion as Junior Assistant, is transferred and posted as Copyist/Junior Assistant, in the Court of Pr. District & Sessions Judge, Reasi against available vacancy.
- 3) Shri Shahan Ahmad, Process Server, in the Court of Pr. District & Sessions Judge, Jammu, upon his promotion as Junior Assistant, is transferred and posted as Assistant Record Keeper/Junior Assistant, in the Court of Pr. District & Sessions Judge, Jammu against available vacancy.
- 4) Shri Karleep Singh, Process Server, in the Court of Pr. District & Sessions Judge, Ramban, upon his promotion as Junior Assistant, is transferred and posted as Criminal Clerk/Junior Assistant, in the



- Court of Addl. Special Mobile Magistrate, Ramban vice Shri Shahid Hussain.
- 5) Shri Mohd. Aslam, Process Server, in the Court of Pr. District & Sessions Judge, Kathua, upon his promotion as Junior Assistant, is transferred and posted as Copyist/Junior Assistant in the Court of Munsiff, Hiranagar against available vacancy.
 - 6) Shri Waseem Rafiq, Process Server, in the Court of Pr. District & Sessions Judge, Kishtwar, upon his promotion as Junior Assistant, is transferred and posted as Judicial Clerk/Junior Assistant in the Court of District Magistrate, Ramban vice Shri Gopi Nath Thakur.
 - 7) Shri Mohd Faraz, Process Server, in the Court of Pr. District & Sessions Judge, Poonch, upon his promotion as Junior Assistant, is transferred and posted as Copyist/Junior Assistant in the Court of CJM, Poonch against available vacancy.
 - 8) Shri Mohd. Altaf, Process Server, in the Court of Pr. District & Sessions Judge, Reasi, upon his promotion as Junior Assistant, is transferred and posted as Judicial Clerk/Junior Assistant in the Court of District Magistrate, Reasi against available vacancy.
 - 9) Shri Gopi Nath Thakur, Judicial Clerk/Junior Assistant in the Court of District Magistrate, Ramban is transferred and posted as Civil Clerk/Junior Assistant, in the Court of Munsiff, Thathri against available vacancy.
 - 10) Ms. Khalida Wani, Civil Clerk/Junior Assistant in the Court of 2nd Addl. Munsiff, Jammu is transferred and posted as R&D Clerk/Junior Assistant, in the Court of Pr. District & Sessions Judge, Bhandarwah vice Ms. Atiya Mugal.
 - 11) Ms. Atiya Mugal, R&D Clerk/Junior Assistant, in the Court of Pr. District & Sessions Judge, Bhandarwah is transferred and posted as Copyist/Junior Assistant, in the Court of Addl. District & Sessions Judge, Doda vice Ms. Nidhika Chandail.



- 12) Ms. Nidhika Chandail, Copyist/Junior Assistant, in the Court of Addl. District & Sessions Judge, Doda is transferred and posted as Copyist/Junior Assistant, in the Court of CJM, Udhampur against available vacancy.
- 13) Shri Yasir Qayoom, Copyist/Junior Assistant, in the Court of Munsiff, Gandoh is transferred and posted as Civil Clerk/Junior Assistant, in the Court of 2nd Addl. Munsiff, Jammu vice Ms. Khalaida Wani.
- 14) Shri Shahid Hussain, Criminal Clerk/Junior Assistant, in the Court of Addl. Munsiff Mobile Magistrate, Ramban is transferred and posted as Copyist/Junior Assistant, in the Court of Munsiff, Gandoh vice Shri Yasir Qayoom.

Senior Assistant

- 1) Shri Shahid Waqar, Criminal Criminal/Senior Assistant, in the Court Addl. District & Sessions Judge, Doda and Shri Anchal Rakhwal, Civil Clerk/Senior Assistant in the Court of CJM, Doda are directed to swap their place of postings.

- Note:-**
- a) The concerned Presiding Officer of the Court where the promote has to join shall get Degree certificate of the promotee verified from the concerned authority. The promotion of the promotes shall be subject to the validity of their degree certificates.
 - b) Any official holding the additional charge of another post shall get relieved of that additional charge against which the incumbent has been posted.
 - c) This order to the extent of Shri Mohd. Altaf shall have the effect from 24.02.2020.

By Order.

Sd/
(Jawad Ahmed)
Principal Secretary to
Hon'ble the Chief Justice

No. 1002-1023/Psy

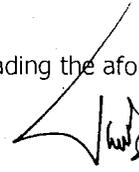
Dated: 10.02.2020

Copy to the:

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Registrar Rules, High Court of J&K, Jammu.
.....for information.

5-10.Pr. District & Sessions Judge, Jammu/Kathua/Bhaderwah/Ramban/Reasi/Kishtwar

11. Addl. District & Sessions Judge, Doda
- 12-14. CJM, Doda/Poonch/Udhampur
- 15-17. District Magistrate, Ramban/Reasi
- 18-20. Munsiff, Hiranagar/Thathri/Gandoh
21. 2nd Addl. Munsiff, Jammu
...for information and necessary action.
22. Order File.
23. Incharge NIC, High Court of J&K, Jammu for uploading the aforesaid Order in the High Court website.

 16/02/2020

**Principal Secretary to
Hon'ble the Chief Justice**